

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP258/ 16	TP 108/17	Hearing	433(e)	Encarta Pharma Pvt .Ltd Vs Vikram Hospitals Psvt.Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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No representation for both sides. Petitioner and respondent are called, absent.

List the matter for enquiry finally to 05.09.2017. No further adjournment will be given.


MEMBER (J)


MEMBER (T)

Later counsels for petitioner and respondent are present after adjournment of the case. They requested for recording their presence. Hence their presence is recorded.


MEMBER (J)


MEMBER (T)